

GOVERNMENT OF INDIA
MINISTRY OF AYUSH

LOK SABHA
UNSTARRED QUESTION No. 4822
TO BE ANSWERED ON 20.03.2026

Implementation of National AYUSH Mission in Karnataka

4822. Shri Govind Makthappa Karjol:

Will the Minister of AYUSH

(a) The details of the implementation of the National AYUSH Mission (NAM) in Chitradurga District of Karnataka; and

(b) the details of the AYUSH hospitals, dispensaries, integrated AYUSH facilities and AYUSH Health & Wellness Centres sanctioned, approved and made functional in Chitradurga district since the inception of the Mission; and

(c) the details of funds allocated, released and utilized under NAM for Chitradurga district during the last five years, year-wise; and

(d) the steps taken by the Government to ensure effective implementation and timely completion of works under NAM in Chitradurga district?

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)

(a) Ministry of Ayush is implementing Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments for overall development & promotion of Ayush system by providing financial assistance under different activities in the country including Chitradurga District in Karnataka. Under NAM, financial assistance is being provided to States/UTs including Chitradurga District in Karnataka for different activities as per the provision of NAM guidelines against their submitted proposals through State Annual Action Plans (SAAPs).

Under NAM, as per the proposals received from State Government of Karnataka through SAAPs, 03 & 15 units for upgradation of Ayush Hospitals & Ayush dispensaries and 10 units of Ayushman Arogya Mandirs (Ayush) have been approved/sanctioned and as reported by State Government of all these units are made functional in Chitradurga District since its inception. State Government has not submitted any proposal for establishment of Integrated Ayush Hospitals (IAHs) and establishment for Ayush dispensaries for Chitradurga District in Karnataka through SAAPs.

(c) Under NAM, the year-wise status of funds allocated/released and utilized for the State Government of Karnataka including Chitradurga district during the last five years is furnished at **Annexure**. The Ministry provides funds on a State/UT-wise and no District/Unit-wise fund is allocated by the Ministry.

(d) Public health being a State subject, implementation of the NAM Scheme activities falls under the jurisdiction of the respective State Government. As reported by State Government of Karnataka, several steps has been taken to strengthen Ayush infrastructure and services in Chitradurga district, including:

1. Upgradation of existing Ayush hospitals and dispensaries.
2. Establishment of Ayushman Arogya Mandir (Ayush) under Ayushman Bharat.
3. Supply of essential Ayush medicines and equipment to Government Ayush health care facilities.
4. Deployment of Ayush doctors and paramedical staff to Ayush upgraded Ayush Hospital
5. Implementation of Ayush public health programmes and wellness activities including Yoga.

Annexure

Year-wise status of funds allocated/released and utilized for the State Government of Karnataka including Chitradurga district during the last five years

(Rs. in lakh)		
Financial Year	Central Share released	Central Share Utilized
2020-21	45.07	37.86
2021-22	69.92	65.02
2022-23	82.25	82.25
2023-24	83.37	83.37
2024-25	222.24	222.24